

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 368/98

Wednesday, the 11th day of March 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Rajesh Kumar K.G.,
S/o Gopalan K
Casual Labourer
Peyad P.O.
Trivandrum - 73
R/o Vilappil, Peyad P.O.Applicant.

(By advocate: Mr MR Rajendran Nair)

Versus

The Assistant Supdt. of Post Offices,
Trivandrum East Sub Division
Percoorkada P.O.
Trivandrum - 5

... Respondents.

(By advocate: Mr Varghese P. Thomas)

The application having been heard on 11.3.98, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant who has applied for selection and appointment to the post of Extra Departmental Delivery Agent, Payyad Sub Office, apprehends that his candidature may not be considered by the respondent on the ground of non-sponsorship of his name by the employment exchange. However, the applicant states that he has registered his name with the employment exchange and also worked as ED substitute in the same post office. The applicant has, therefore, filed this application for a direction to the respondent to include his name also for being considered in the selection process for appointment to the post of EDDA, Payyad P.O., without insisting on his name being sponsored by the employment exchange.

2. When the application came up for hearing today, learned counsel for the respondent stated that in view of the ruling of the Supreme Court in Excise Supdt., Malkapatnam, Krishna District, A.P. Vs. KBN Visweswara Rao & others, reported in 1996 (6) SCC 216, the candidature of the applicant would also be considered by the respondent in the selection process for appointment to the post of EDDA, Peyyad Sub Office, though his name has not been sponsored by the employment exchange, in accordance with rules.

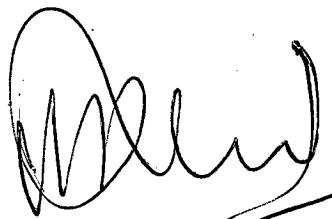
3. In the light of what is stated by the learned counsel for the respondents and as agreed to by the learned counsel for the applicant, we dispose off the application directing the respondent to consider the candidature of the applicant also in the selection for appointment to the post of Extra Departmental Delivery Agent, Peyyad P.O. though his name has not been sponsored by the employment exchange, in accordance with rules.

No order as to costs.

Dated 11th March 1998.

(S.K. GHOSAL)
ADMINISTRATIVE MEMBER

aa.


(A.V. HARIDASAN)
VICE CHAIRMAN